

**Unstarred Question No. 7126** on the 28th July, 1967 and state:

(a) whether the trade talks with the Delegation that came from Afghanistan have been concluded;

(b) if so, the specific matters discussed with the Delegation;

(c) the agreement or arrangement, if any, finalised with the Delegation; and

(d) the trade prospects between India and Afghanistan for the next ensuing year in the light of the discussions with the Delegation?

**The Minister of Commerce (Shri Dinesh Singh):** (a) The talks with the Trade Delegation from Afghanistan in connection with the extension of the Indo-Afghan Trade Arrangement beyond July 31, 1967, are still in progress.

(b) to (d). Do not arise.

#### **Problem of Cotton Mill Industry**

**8933. Shri Virendrakumar Shah:** Will the Minister of Commerce be pleased to state:

(a) whether Government's attention has been drawn to a pamphlet issued by the Indian Cotton Mills' Federation entitled, 'Problems of Cotton Mill Industry';

(b) if so, whether Government have given any consideration to the various problems, enumerated in the said pamphlet; and

(c) the decision taken by Government, if any to help solve those problems?

**The Minister of Commerce (Shri Dinesh Singh):** (a) Yes, Sir.

(b) and (c). The cotton policy for 1967-68 has already been announced. It is not possible, at this stage, to withdraw the control on production and prices of cloth and it is considered that periodic review of the various

control measures should be continued. No relief in excise duty is considered necessary. As regards other matters referred to in the pamphlet, they are under active consideration of Government.

#### **Machine Tools Offered by U.S.A. for Small Scale Industries**

**8934. Shri C. Chittybabu:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the value of tools gifted by U.S.A. up-to-date for the development of small scale industries;

(b) whether the said tools have been utilised and to what extent they have really served the object;

(c) the amount paid for the procurement of these machines; and

(d) where all these machines have been kept?

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** (a) to (d). The information is being collected and will be laid on the Table of the House.

#### **National Small Industries Corporation**

**8935. Shri C. Chittybabu:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of production-cum-training centres opened throughout India under the National Small Industries Corporation;

(b) the basis of selection of sites for utilising these facilities;

(c) whether it was notified to all State Governments; and

(d) if not, the reasons therefor?